

S. No. 27

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
29.04.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE

**CP (IB) No. 33/9/HDB/2022**  
U/s. 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Bonagiri Cropsience Limited

**... Operational Creditor**

Vs

M/s. Jupiter Agro Products Pvt Ltd

**... Corporate Debtor**

**CORAM**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri G. Bhupesh for the Petitioner present. A withdrawal memo has been filed along with copy of the settlement agreement entered between the parties. In the light of memo, nothing survives for hearing. Memo is taken on record. In terms of the memo, **the Company Petition is dismissed as withdrawn.**

  
**MEMBER(T)**

  
**MEMBER(J)**

*Binnu*